

**Chhattisgarh Adhyaksha Tatha Upadhyaksha, Neta
Pratipaksha Vetan Tatha Bhatta Vidhi Sanshodhan
Adhiniyam, 2004**

17 of 2004

[05 January 2005]

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An Act further to amend the Chhattisgarh Adhyaksha Tatha Upadhyaksha (Vetan Tatha Bhatta) Adhiniyam, 1972, The Chhattisgarh Vidhan Mandal Neta Pratipaksha (Vetan Tatha Bhatta) Adhiniyam, 1980. Be it enacted by the Chhattisgarh Legislature in the Fifty-fifth Year of the Republic of India as follows: -- *
Published in C.G. Rajpatra (Asadharan) dated 5-1-2005 Page 6(110).

1. Short Title And Commencement :-

- (1) This Act may be called the Chhattisgarh Adhyaksha Tatha Upadhyaksha, Neta Pratipaksha Vetan Bhatta Vidhi Sanshodhan Adhiniyam, 2004.
- (2) It shall come into force from the date of its publication in the Gazette.

2. Amendment Of Section 3 :-

In Section 3 of the Chhattisgarh Adhyaksha Tatha Upadhyaksha (Vetan Tatha Bhatta) Adhiniyam, 1972 (No. 27 of 1972).--

- (i) In sub-section (2) for the words "Three Thousand" the words "Five Thousand" shall be substituted, and
- (ii) In sub-section (3) for the words "Six Hundred" the words "Seven Hundred Sixty Seven" and for the words "Five Hundred" the words "Seven Hundred Fifty" shall be substituted.

3. Amendment Of Section 4 :-

In Section 4 of the Chhattisgarh Vidhan Mandal Neta Pratipaksha (Vetan Tatha Bhatta) Adhiniyam 1980: --

- (i) In sub-section (2) for the words "Three Thousand" the words "Five Thousand" shall be substituted, and
- (ii) In sub-section (3) for the words "Six Hundred" the words "Seven Hundred Sixty Seven" shall be substituted.